

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/317/ (IB)/2017
NAME OF THE PETITIONER(S) : SOFTCELL TECH LTD.
NAME OF THE RESPONDENT(S) : ESQUIRE ENGINEERING SOLUTIONS LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

H. KARTHIK SESHADRI
v. ADAR KUMAR

for Respondent

w/ H. K.

T.K. Bhaskar
Vikram P Jain
Shruti Kaishna

Counsel for
Petitioner

Vikram

ORDER

Counsel for both the parties present. Counsel for the petitioner seeks time to verify as to whether the payment of outstanding of debt has been paid or not. At the request, time is enlarged. Put up on **22.06.2017 at 02.30 P.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)